Midnipur District. During the financial years 2014-15 and 2016-17, no proposal was received from the Government of West Bengal to provide funds for setting up of fishing harbours and cold storage facilities in the State.

Inter-State online trading in e-NAM

- 2253. PROF. M.V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether it is a fact that the model APMC Act has failed to address monopolistic, cartelistic and uncompetitive practices in the Inter-State trading of agricultural products;
 - (b) if so, the mechanisms to be adopted to counter such practices; and
- (c) the number of States that have been integrated under e-NAM to facilitate Inter-State online trading?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Agriculture Marketing is a state subject and is regulated under the provisions of Agricultural Produce Marketing Act of respective States. The Government has released a new model Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2017 on 24.04.2017 for adoption by States. The progressive reforms suggested in this Model Act aim to address constraints in the present market system to make the agricultural markets competitive by providing *inter alia* more market options to the farmers for getting enhanced remuneration for their produce. It also has an enabling provision for inter-state trading. The National Agriculture Market (e-NAM) launched on 14.04.2016 is an online marketing platform to promote inter mandi and inter-state trade for transparent bidding and better price discovery support.

(c) So far 455 markets of 13 States have been integrated with e-NAM to facilitate online trading of agricultural produce.

Implementation of e-NAM

- 2254. SHRI D. RAJA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether it is a fact that the electronic National Agricutural Market (e-NAM), launched amid great fanfare a year back, has failed to take off; and
- (b) if so, the details thereof and the problems being faced in implementing the system along with the corrective measures being taken for the success thereof?